

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

[ MENTION CASE ]

(46)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04/10/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/29/2018-  
NAME OF THE PETITIONER(S) : G.D. Haramchand Kocher & Prakash Chand Sandh  
NAME OF THE RESPONDENT(S) : K.D.P. Properties Pvt. Ltd.  
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. CHANDRA MOHAN

COUNSEL FOR  
PETITIONER



M. MARIAM BEEVI

Respondent- Counsel

**ORDER**

On the memo filed by both sides mentioning that the Valuer Mr.K.Mohandoss & Co., Chartered Accountants earlier appointed by the parties turned down the request, whereby, at their request, earlier Valuer Mr.Nagalingam Muthiah is hereby replaced with Mr.Poosai Durai having Regn. No.: IBBI/RV/06/2018/10489 having office MKdandekar And Co., at 2<sup>nd</sup> Floor, Old No.100, Poonamallee High Road, Kilpauk, Chennai – 600 010 (Email : [poosaidurai@gmail.com](mailto:poosaidurai@gmail.com)).

<sup>84-</sup>  
(S.VIJAYARAGHAVAN)  
Member (Technical)

<sup>81-</sup>  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)